

countries through coastal regions of South Gujarat; and

(d) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) Reports received by the Government indicate that smuggling in the Coastal area of South Gujarat and Kutch region of Indo-Pak border continues to be effectively contained.

(b) Reports do not suggest any large scale smuggling of foreign luxury goods and mechanical gadgets during the last one year.

(c) and (d). Enquiries made in this behalf do not confirm this. Necessary steps have however been taken to thwart any such attempts at smuggling

#### Expansion of Mangalore Airport

5109. SHRI JANARDHANA POOJARY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what steps have been taken by the Government to expand Mangalore Air Port to cope with the increasing traffic in this area; and

(b) how long will it take to complete the pending work?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). The runway and associated pavements are suitable for operation of advanced version of Boeing 737 aircraft fitted with low pressure tyres. Indian Airlines introduced Boeing 737 service on Bombay-Mangalore sector effective 7th December, 1977. Certain modifications to the terminal building are proposed to be made by 31-3-1979 to provide additional area for passenger handling facilities. A new fire station is already under construction.

First All India Conference of Urban Cooperative Banks and Credit Societies held at Ahmedabad

5110 SHRI SHANKERSINHJI VAGHELA: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that the First All India Conference of Urban Cooperative Banks and Credit Societies was held at Ahmedabad on March 5 and 6, 1978;

(b) what are the main recommendations of the Conference and whether any of the said recommendation has since been accepted and implemented; and

(c) if so, the particulars thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL): (a) Yes, Sir.

(b) The main recommendations of the Conference are at attached statement. The Expert Committee on Urban Cooperative Banks appointed by the Reserve Bank of India will examine the recommendations in the first instance. Thereafter, they will be considered by the Government

(c) Does not arise

#### Statement

#### ANNEXE 'A'

1 The existing norms for registration of new urban cooperative banks should be liberalised by the Reserve Bank of India for organising urban banks in uncovered areas/centres for future development in order to remove regional imbalances.

2 The R.B.I. may set up a special cell in its Agricultural Credit Department to look after the affairs/problems/needs of the cooperative urban banks.

3. As there were a large number of cases of urban banks not being granted licences, even for two years in